NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 25/ND/08 **CA. NO**.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016

NAME OF THE COMPANY: Ms Sh. Vinod Gupta V/s. M/s. Classic Digi-Tech Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Vasudha	Sen-Adv. For	Respondents :	
2.	Yogesh Z	aiga, Adn of	n Petitionen.	Alhyeten
3.	Amit Soo	d, Adv	at the state of th	1 /
4.	AGhij eet	Negi, Adv		
5.	Alisha	Chopra, (S)		
6,	mobile	Nagur, Ach	Pod Homa	

ORDER

A request for adjournment is being made by the Ld. Counsel for the respondent and the same is not opposed by the ld. Counsel for the petitioner.

2. Re-notify these CAs 196/2012, 470/2010 & 64/2011 on 24.10.2016.

(Ina Malhotra) Member Judicial